



W.P.No.28894 of 2024

R.N.MANJULA, J.

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This Writ Petition has been filed seeking direction to the second and third respondents to take immediate action on the petitioner's application No.330350-250326 dated 25.06.2024 and register the petitioner's trade union Samsung India Thozhilalar Sangam as per the provisions of the Trade Union Act, 1926 and issue the petitioner with the certificate of registration.

2. Mr.J.Ravindran, learned Additional Advocate General for the first respondent submitted that the objection from the Samsung Company stating that their name should not be used for the Thozhilalar Sangam to be registered by the petitioner, was submitted to the third respondent. But the third respondent has not taken any decision so far.

3. It is for the third respondent to take a call and appreciate the reasonableness and concern of the Management as well in registering the Trade Union in the name proposed to be registered by the petitioner.

4. Mrs.M.Jayanthi, learned Additional Government Pleader takes notice for the first respondent. Notice to the respondents 2 and 3 returnable in two weeks. Private notice is also permitted.

5. List the matter after two weeks.

30.09.2024

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